



A BRIEF REPORT

OF

**THE BUSINESS TRANSACTED DURING THE
FIFTH SESSION**

(19, 20, 21 AND 22 FEBRUARY, 2018)

OF

THE SEVENTH LEGISLATIVE ASSEMBLY

OF

THE STATE OF GOA

**GOA LEGISLATURE SECRETARIAT
PORVORIM – GOA
2018**



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PREFACE

This booklet contains statistical information of the business transacted by the Seventh Legislative Assembly of the State of Goa during its Fifth Session, which was held on 19, 20, 21 and 22 February, 2018

PORVORIM – GOA
14/3/2018

N.B. SUBHEDAR
SECRETARY, LEGISLATURE

RESUME OF THE BUSINESS TRANSACTED BY THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA DURING ITS FIFTH SESSION HELD ON 19, 20, 21 AND 22 FEBRUARY, 2018

1. INTRODUCTION

In exercise of the powers conferred by Clause (1) of Article 174 of the Constitution of India, Dr. Smt. Mridula Sinha, the Hon. Governor of Goa, vide Order dated the 16th January, 2018, summoned the Fifth Session of the Seventh Legislative Assembly of the State of Goa, which commenced on the 19th February, 2018, at 11 30 AM at the Assembly Hall, Porvorim, Goa. The National Anthem was played at the commencement of the Session.

2. DURATION OF THE SITTINGS OF THE HOUSE

The total duration of the sittings of the House was 20 hours and 15 minutes.

Sl. No.	Dates of sittings	Duration of sittings	Total duration of the sittings	
			Hours	Minutes
1.	19.2.2018	11 30AM to 11 54 AM	0	54
2.	20.2.2018	11 30 AM to 1 20PM	1	40
		2 30 PM to 4 05 PM	1	35
		4 30PM to 5 54 PM	1	24
3.	21.2.2018	11 30 AM to 1 13 PM	1	43
		2 30 PM to 4 00 PM	1	30
		4 30PM to 7 42 PM	2	12
4.	22.2.2018	11 30 AM to 1 30 PM	1	30
		2 30 PM to 3 17 PM	0	47

3. ATTENDANCE OF THE HON. MEMBERS DURING THE FIFTH SESSION OF THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA (EXCLUDING THE SPEAKER, DY. SPEAKER, MINISTERS AND THE LEADER OF THE OPPOSITION) IS ENUMERATED BELOW:

<u>Sl. No.</u>	<u>Name of the Hon. Member</u>	<u>No of day/s attended the Session</u>
1.	Shri Dayanand Raghunath Sopte	4 days
2.	Shri Rajesh Patnekar	4 days
3.	Shri Nilkanth Ramnath Halarnkar	4 days

4.	Shri Glenn Souza Ticlo	4 days
5.	Smt. Jennifer Monserrate	4 days
6.	Shri Antonio Caetano Fernandes	4 days
7.	Shri Francisco Silveira	4 days
8.	Shri Pravin Zantye	4 days
9.	Shri Pratapsingh Raoji Rane	4 days
10.	Shri Ravi Sitaram Naik	4 days
11.	Shri Subhash Ankush Shirodkar	4 days
12.	Shri Milind Sagun Naik	4 days
13.	Shri Jose Luis Carlos Almeida	4 days
14.	Smt. Alina Saldanha	4 days
15.	Shri Wilfred D'Sa	4 days
16.	Shri Aleixo Reginaldo Lourenco	4 days
17.	Shri Digambar Vasant Kamat	4 days
18.	Shri Churchill Alemao	4 days
19.	Shri Luizinho Faleiro	4 days
20.	Shri Clafasio Dias	4 days
21.	Shri Filipe Nery Rodrigues	4 days
22.	Shri Nilesh Cabral	4 days
23.	Shri Deepak Prabhu	4 days
24.	Shri Prasad Shashikant Gaonkar	4 days
25.	Shri Isidore Aleixinho Fernandes	4 days

DATE OF SITTING: 19.2.2018

1. NATIONAL ANTHEM

The National Anthem was played at the commencement of the Session on the 19th February, 2018 at 11 30 AM at the Assembly Hall, Porvorim, Goa.

2. ADDRESS BY THE HON. GOVERNOR

Dr. Smt. Mridula Sinha, the Hon. Governor of Goa, addressed the House on the 19th February, 2018 at 11 30 AM at the Assembly Hall, Porvorim, Goa. Thereafter, the Secretary, Legislature, laid a copy of the Address by the Hon. Governor on the Table of the House, on the 19th February, 2018.

(The House was adjourned at 11 54 AM to meet at 11 30 AM on Tuesday, the 20th February, 2018.)

DATE OF SITTING: 20.2.2018

1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1A, 2B, 3B and 4A for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTIONS

1. The subject matter of the Zero Hour Mention tabled by Shri Churchill Alemao, MLA, was as regards the steps/measures the Government would undertake to expedite the work of the bridge from Benaolim to Sinquetim.

Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D. replied to the Mention.

2. The subject matter of the Zero Hour Mention tabled by Shri Churchill Alemao, MLA, was as regards the disconnection of water supply to the two residents of Sebastian Classic Apartments, by the Chairman of the Society.

Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D. replied to the Mention.

3. The subject matter of the Zero Hour Mention tabled by Shri Francisco Silveira, MLA, was as regards the steps/measures the Government would undertake to ensure the road safety of the people on the newly constructed road from National Highway at Old Goa Bypass to Santan-Taulim Junction at St. Anna Church.

Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D. replied to the Mention.

4. The subject matter of the Zero Hour Mention tabled by Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition, was as regards the steps/measures the Government would undertake to punish the culprits involved in the desecration of the various crosses and other religious structures in the State of Goa.

Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D. replied to the Mention.

3. OBITUARY REFERENCES

Dr. Pramod Sawant, the Hon. Speaker, made Obituary References to the passing away of the following distinguished luminaries:

1. **Late Shri Prakash Phadte**, former Education Minister and former legislator from Mayem Constituency of the Third Legislative Assembly of the State of Goa, passed away on the 23rd December, 2017.

2. **Late Fr. Nascimento Mascarenhas**, a renowned historian and a prolific writer, passed away on the 7th January, 2018.

3. **Late Shri Shridhar Kamat**, a noted Konkani lyricist, writer, musician and a social activist, passed away on the 7th February, 2018.

4. **Late Smt. Sudha Karmarkar**, a well known Marathi actress, producer, director of various Marathi dramas and supporting pillar of Balrangabhumi, passed away on the 5th February, 2018.

5. **Late Shri Antonio Fernandes** alias **Tony Shax**, a noted Tiatrist and a well known tiatrist writer of Konkani Tiatra stage, passed away on the 6th February, 2018.

6. **Late Shri Tukaram Mandrekar**, veteran freedom fighter, passed away on the 31st December, 2017.

7. **Late Shri Baburao Hirojirao Dessai**, prominent agriculturist and social worker from Sattari taluka, passed away on the 2nd January, 2018.

8. Late Shri Bhiku Hari Pai Angle, a noted playwright, an educationist, and an eminent writer, passed away on the 20th February, 2018.

The House paid its rich tributes to the passing away of the above mentioned distinguished luminaries. The Obituary References were unanimously passed by the House and thereafter the House stood in silence for one minute as a mark of respect to the departed souls.

4. CONGRATULATORY MOTION

Shri Govind Gaude, the Hon. Minister for Art and Culture, moved the following Congratulatory Motion:

“This House congratulates Shri Laxman Pai, a prominent Goan artist and a well known social worker, for being conferred with the prestigious Padma Bhushan Award at the hands of the Hon. President of India”.

The following Members spoke on the Motion:-

1. Shri Pratapsingh Rane, MLA

2. Dr. Pramod Sawant, Speaker

The Congratulatory Motion was unanimously passed by the House.

5. PAPERS LAID ON THE TABLE OF THE HOUSE

1. Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D, laid the following papers, on the Table of the House:

a. Audited Annual Accounts of Goa University for the year 2015-2016.

b. Submission of Statement of Assets & Liabilities by Public Functionaries.

c. The Annual Accounts of the Goa Forest Development Corporation Ltd for the year 2013 - 2014.

d. Notifications:

1. Notification No. DPSE/III/MOSPI-SDG/112/2017/1922 dated 23/11/2017 published in the Official Gazette Series-II No. 34 dated 23/11/2017.

2. Notification No. DPSE/III/MOSPI-SDG/112/2017/1923 dated 23/11/2017 published in the Official Gazette Series-II No. 34 dated 23/11/2017.

3. Notification No. DPSE/III/MVDA/2014/2412 dated 11/01/2018 published in the Official Gazette Series-II No. 34 dated 11/01/2018.

2. Shri Ramkrishna Dhavalikar, the Hon. Minister for Transport, laid the Annual Report of Konkan Railway Corporation Ltd. for the year 2015 -16 and 2016 -17.

3. Shri Manohar Azgaonkar, the Hon. Minister for Tourism & Sports laid the 35th Annual Report of Goa Tourism Development Corporation Limited for the year 2016 -17.

4. Shri Vijai Sardesai, the Hon. Minister for Town & Country Planning and Agriculture, laid the Rules/Notification/By Laws/Order(The Goa Factories 14th (Amendment) Rules, 2017, published in the Official Gazette Series-I No. 40 dated 04/01/2018.

6. CALLING ATTENTION MOTIONS

1. The subject matter of the Calling Attention, tabled by Shri Churchill Alemao, MLA, was as regards the fear and anxiety in the minds of the people of Goa due to the problems faced by the Panchayat Secretaries for issuing separate house numbers to the members of the Joint family. There are many applications pending in the various Panchayats where the family has been separated from Joint households and not being issued separate house numbers. The steps the Government has taken/intends to take in the matter.

Shri Mauvin Godinho, the Hon. Minister for Panchayats, made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Churchill Alemao, MLA
2. Shri Rajesh Patnekar, MLA
3. Shri Filipe Nery Rodrigues, MLA
4. Shri Aleixo R. Lourenco, MLA
5. Shri Nilesh Cabral, MLA
6. Shri Chandrakant Kavalekar, Leader of Opposition
7. Shri Antonio Fernandes, MLA
8. Shri Francisco Silveira, MLA
9. Shri Isidore Fernandes, MLA
10. Shri Glenn Souza Ticlo, MLA

2. The subject matter of the Calling Attention, tabled by Shri Ravi Naik, MLA, was as regards the fear and anxiety in the minds of the people of Saleli in Poriem Constituency by demolishing two houses of Dhangar Community and the failure to provide alternate land for construction of houses to these tribal community. The steps the Government will take to rehabilitate the affected families.

Shri Pandurang Madkaikar, the Hon. Minister for Social Welfare, made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Ravi Naik, MLA
2. Shri Chandrakant Kavalekar, Leader of Opposition
3. Shri Pratapsingh Rane, MLA
4. Shri Aleixo R. Lourenco, MLA
5. Shri Rohan Khaunte, Minister for Revenue
6. Shri Ramakrishna Dhavalikar, Minister for PWD

7. ASSENT TO BILLS

The Assent of the Hon. Governor of Goa to the following 5 Bills passed by the Goa Legislative Assembly were reported by the Secretary, Legislature, on the 20th February, 2018:

1. The Goa Appropriation (No.4) Bill, 2017.
2. The Goa Agricultural Produce Marketing (Development and Regulation)(Amendment)Bill,2017.
3. The Goa Land Revenue Code (Amendment) Bill, 2017.
4. The Goa Town and Country Planning (Amendment) Bill, 2017.
5. The Goa Tax on Infrastructure (Amendment) Bill, 2017.

8. FIRST REPORT (2018) OF THE BUSINESS ADVISORY COMMITTEE PRESENTED TO THE HOUSE

Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D., presented the First Report (2018) of the Business Advisory Committee Report to the House. The Motion was put to the vote of the House and was adopted on the 20th February, 2018.

9. MOTION OF THANKS TO THE HON. GOVERNOR'S ADDRESS

The Motion of Thanks to the Hon. Governor's Address was moved by Shri Glenn Ticlo, MLA and the Motion was seconded by S/Shri Rajesh Patnekar and Nilesh Cabral, MLAs'. The Motion of Thanks along with the 22 Amendments was discussed by the House on the 20th February, 2018 **(Day-1)**.

The Amendments to the Motion at Sl. No. 1 to 21 on list No. 1 separately printed and circulated were moved by S/Shri Chandrakant Kavalekar, (Leader Of Opposition), Ravi Naik, Isidore

Fernandes, Clafasio Dias, Aleixo Reginaldo Lourenco, Dayanand Sopte and Wilfred D'sa, MLAs'.

The Amendment to the Motion at Sl. No. 1 on list No. 2 separately printed and circulated was moved by Shri Luizinho Faleiro, MLA

The following Members took part in the Debate:

1. Shri Chandrakant Kavalekar, Leader of Opposition
2. Shri Luizinho Faleiro, MLA
3. Shri Rajesh Patnekar, MLA
4. Shri Nilesh Cabral, MLA
5. Shri Pratapsingh Rane, MLA
6. Shri Nilkanth Halarnkar, MLA
7. Shri Clafasio Dias, MLA
8. Shri Aleixo R. Lourenco, MLA
9. Shri Churchill Alemao, MLA
10. Shri Michael Lobo, Deputy Speaker

(The House was adjourned at 5 54 PM to meet at 11 30 AM on Wednesday, the 21st February, 2018.)

DATE OF SITTING: 21.2.2018

1. QUESTIONS

1. STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1A, 2C, 3A and 4A for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

2. UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTIONS

1. The subject matter of the Zero Hour Mention tabled by Shri Chandrakant Kavlekar, the Hon. Leader of the Opposition, was as regards the problems faced by the bar and restaurant owners of Goa, who have lost their livelihood on account of the Order of the Court.

2. The subject matter of the Zero Hour Mention tabled by Shri Churchill Alemao, MLA, was as regards the steps/measures undertaken by the Government, to expedite the construction work of the road leading towards the Alisha Building at Vasvaddo at Benaulim.

3. The subject matter of the Zero Hour Mention tabled by Shri Nilkant Halarnkar, MLA, was as regards the fear and anxiety in the minds of the residents of Revora in Tivim Constituency, due to the banyan tree which is leaning on their houses and as a result of which has already cost the life of one of the family members. The steps/measures the Government has undertaken/would undertake in the matter.

Shri Rohan Khaunte, the Hon. Minister for Revenue, replied to the Mention.

4. The subject matter of the Zero Hour Mention tabled by Shri Clafasio Dias, MLA, was as regards the fear and anxiety in the minds of the people of Cuncolim Municipal area due to the frequent power failures and causing hardships to the people especially the students. The steps/measures the Government has undertaken/would undertake in the matter.

Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D. replied to the Mention.

5. The subject matter of the Zero Hour Mention tabled by Shri Francisco Silveira, MLA, was as regards the fear and anxiety in the minds of the people of Maina, Batim, Nauxim, Bambolim, Curca, Moula, Wadwad, Siridao, Palem, Goa Velha, Zuari Morgod and in all other areas of St. Andre Constituency, as regards the acute water shortage. The steps/measures the Government has undertaken/would undertake in the matter to ensure that there is a regular and efficient water supply.

Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D. replied to the Mention.

3. CONGRATULATORY MOTIONS

1. S/Shri Nilesh Cabral and Jose Luis Carlos Almeida, MLAs', moved the following Congratulatory Motions:

“This House congratulates Master Yash Fadte, for winning the prestigious U.S. Squash U-17 (Junior) Championship Tournament in Connecticut, U.S.A. and he has also won many more

championship awards all over the world including India, Asia and European Countries, thus bringing pride and fame to Goa.”

The following Members spoke on the Motion:-

1. Shri Nilesh Cabral, MLA
2. Shri Carlos Almeida, MLA
3. Shri Nilkanth Halarnkar, MLA
4. Shri Mauvin Godinho, Minister for Panchayats
5. Shri Rohan Khaunte, Minister for Revenue
6. Shri Manohar Azgaonkar, Minister for Sports

The Congratulatory Motion was unanimously passed by the House.

2. Shri Rajesh Patnekar, MLA, moved the following Congratulatory Motion:

“This House congratulates Shri Pandit Prabhakar Karekar, a prominent Goan Hindustani Classical singer, for being honoured with the prestigious Sangeet Natak Academy Award for his contribution to Hindustani Classical music.”

The Congratulatory Motion was unanimously passed by the House.

4. PAPERS LAID ON THE TABLE OF THE HOUSE

1. Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D, laid –
The Economic Survey for the year 2017-2018, on the Table of the House.
2. Shri Jayesh Salgaonkar, the Hon. Minister for Housing and RDA laid the Audit Reports on the Goa Housing Board for the year 2014-2015 and 2015-2016, on the Table of the House.

5. CALLING ATTENTION MOTIONS

1. The subject matter of the Calling Attention, tabled by S/Shri Pratapsingh Rane, Luizinho Faleiro and Subhash Shirodkar, MLAs’, was as regards the anguish and anxiety in the minds of the people of Goa due to the decision of the Hon. Supreme Court on the mining issue which will adversely affect the mining stake holders such as the truck owners, barge owners and affect the unemployment scenario in the State of Goa and the steps the Government will undertake in the matter.

The following Members sought clarifications:

1. Shri Pratapsingh Rane, MLA
2. Shri Luizinho Faleiro, MLA

3. Shri Deepak Pauskar, MLA
4. Shri Churchill Alemao, MLA
5. Shri Prasad Gaonkar, MLA
6. Shri Aleixo R. Lourenco, MLA
7. Shri Nilesh Cabral, MLA
8. Shri Pravin Zantye, MLA
9. Shri Milind Naik, MLA
10. Shri Michael Lobo, Deputy Speaker
11. Shri Glenn Souza Ticlo, MLA
12. Shri Rajesh Patnekar, MLA
13. Shri Carlos Almeida, MLA
14. Shri Ravi Naik, MLA
15. Smt. Alina Saldanha, MLA
16. Shri Luizinho Faleiro, MLA
17. Shri Chandrakant Kavalekar, Leader of Opposition

Shri Ramkrishna Dhavalikar, Minister for P.W.D. made a statement in regard thereto.

2. The subject matter of the Calling Attention, tabled by Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition, was as regards that the developmental works should be expedited before the arrival of the monsoon, since the MLAs' of the Opposition, have already submitted their priority lists, regarding the developmental works of their respective Constituencies.

The following Members sought clarifications:

1. Shri Chandrakant Kavalekar, Leader of Opposition
2. Shri Churchill Alemao, MLA
3. Shri Dayanand Sopte, MLA
4. Shri Antonio Fernandes, MLA
5. Shri Clafasio Dias, MLA
6. Shri Isidore Fernandes, MLA
7. Shri Aleixo R. Lourenco, MLA
8. Shri Nilkanth Halarnkar, MLA
9. Shri Nilesh Cabral, MLA
10. Shri Filipe Nery Rodrigues, MLA
11. Shri Pravin Zantye, MLA
12. Shri Francisco Silveira, MLA
13. Shri Prasad Gaonkar, MLA

Shri Ramkrishna Dhavalikar, Minister for P.W.D. made a statement in regard thereto.

6. PRESENTATION, DISCUSSION, VOTING AND PASSING OF THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2017-2018 (THIRD BATCH).

The Supplementary Demands for Grants for the year 2017-2018 (Third Batch) were presented, discussed, voted and passed and the corresponding – The Goa Appropriation Bill,

2018 (Relating to the Supplementary Demands for Grants for the year 2017-2018 (Third Batch) was introduced, considered and passed by the House on the 21st February, 2018.

7. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL, 2018 (RELATING TO THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2017-2018 (THIRD BATCH)

Sl. No.	Title of the Bill	Name of the Minister who moved the Motion for Introduction, Consideration and Passing of the Bill	Date of Introduction of the Bill	Date of Consideration and Passing of the Bill
1.	The Goa Appropriation Bill, 2018 (Relating to the Supplementary Demands for Grants for the year 2017-2018(Third Batch)	Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D.	21.2.2018	21.2.2018

8. FURTHER DISCUSSION, VOTING AND PASSING OF THE MOTION OF THANKS TO THE HON. GOVERNOR'S ADDRESS (DAY -2)

Further discussion and voting of the Motion of Thanks to the Hon. Governor's Address which was moved by Shri Glenn Ticlo, MLA and seconded by S/Shri Rajesh Patnekar and Nilesh Cabral, MLAs', was held on the 21st February, 2018 (Day-2). The Motion of Thanks along with the 22 Amendments were discussed by the House on the 20th and the 21st February, 2018.

The following Members took part in the Debate:

1. Shri Ravi Naik, MLA
2. Shri Filipe Nery Rodrigues, MLA
3. Shri Dayanand Sopte, MLA
4. Shri Prasad Gaonkar, MLA
5. Shri Isidore Fernandes, MLA
6. Shri Antonio Fernandes, MLA
7. Shri Luizinho Faleiro, MLA
8. Shri Francisco Silveira, MLA
9. Shri Chandrakant Kavalekar, Leader of Opposition

Shri Ramakrishna Dhavalikar, Minister for P.W.D. replied to the debate.

Thereafter, the amendments moved to the Motion of Thanks were put to the vote of the House and were negatived and - The Motion of Thanks to the Address of the Hon. Governor was adopted after discussion and voting in the House on the 21st February, 2018.

(The House was adjourned at 7 42 PM to meet at 11 30 AM on Thursday, the 22nd February, 2018.)

DATE OF SITTING: 22.2.2018

1. QUESTIONS

1. POSTPONED STARRED QUESTION

Postponed Starred Question No.6C tabled by Shri Antonio Fernandes, MLA regarding 'Disposal of Garbage' (originally slated for answer on 15-12-2017) was orally answered.

2. STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1B and 2B for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

3. UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTIONS

1. The subject matter of the Zero Hour Mention tabled by Shri Antonio Fernandes, MLA, was as regards, the fear and anxiety in the minds of the villagers of Calapur, Cujira and Chimbhel, for notifying and including some parts of the villages in the Greater Panaji Planning and Development Authority.

Shri Vijai Sardesai, the Hon. Minister for Town and Country Planning replied to the Mention.

2. The subject matter of the Zero Hour Mention tabled by Shri Aleixo Reginaldo Lourenco, MLA, was as regards, the steps/measures the Government has undertaken/intends to undertake in the matter, to extend the date for applications for applying to the concerned Authorities in the matter of regularization of the houses of the applicants.

Shri Rohan Khaunte, the Hon. Minister for Revenue, replied to the Mention.

3. The subject matter of the Zero Hour Mention tabled by Shri Filipe Neri Rodrigues, MLA, was as regards, the steps/measures the Government has undertaken/intends to undertake to prevent the scrap yard business by some residents in Goa in their properties, which causes pollution and nuisance.

Shri Vijai Sardesai, the Hon. Minister for Town and Country Planning replied to the Mention

4. The subject matter of the Zero Hour Mention tabled by Shri Chandrakant Kavlekar, the Hon. Leader of the Opposition, was as regards, recommending that a Resolution be proposed for the inclusion of the Dhangar Samaj to the Scheduled Tribe Community and appeal may be made to the Parliament for inclusion of the same by way of an amendment to Bill No. 325. which is before the Parliament.

Shri Pandurang Madkaikar, the Hon. Minister for Panchayats, replied to the Mention.

5. The subject matter of the Zero Hour Mention tabled by Shri Francisco Silveira, MLA, was as regards, the steps/measures the Government has undertaken/intends to undertake as regards the fear and anxiety in the minds of the villagers of Agassaim Moita and surrounding areas regarding the construction of under passage road/cattle pass should be expedited.

Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D, replied to the Mention.

6. The subject matter of the Zero Hour Mention tabled by Shri Nilkanth Halarnkar, MLA, was as regards, the fear and anxiety in the minds of the people of Tivim Constituency, due to scarcity of water, due to which the constituents are facing hardships. The steps/measures the Government has undertaken/intends to undertake in the matter.

Rohan Khaunte, the Hon. Minister for Revenue, replied to the Mention.

7. The subject matter of the Zero Hour Mention tabled by Shri Dayanand Sopte, MLA, was as regards, the steps/measures the Government has undertaken/intends to undertake as regards the fear and anxiety in the minds of the people and farmers of Tuem village, due to the Aqua farming which is carried out in almost 50 per cent of the agricultural lands by which the salty

water enters wells which provides drinking water to the people of Tuem and poses danger to farmers for their agricultural activities.

Shri Vijai Sardesai, the Hon. Minister Agriculture replied to the Mention.

8. The subject matter of the Zero Hour Mention tabled by Shri Ravi Naik, MLA, was as regards, the steps/measures the Government has undertaken/intends to undertake as regards the sewerage treatment plant that is proposed to be set up between Jaycee Nagar and Housing Board Colony at Curti, Ponda, should not be installed near the residential areas.

Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D., replied to the Mention.

9. The subject matter of the Zero Hour Mention tabled by Shri Rajesh Patnekar, MLA, was as regards, the huge losses caused to the farmers due to the natural calamities such as storm, flood or fire and the Government's mechanism in giving compensation to these farmers.

Shri Vijai Sardesai, the Hon. Minister for Agriculture replied to the Mention.

3. **PAPERS LAID ON THE TABLE OF THE HOUSE**

1. Shri Rohan Khaunte, the Hon. Minister for Revenue laid the following on the Table of the House:
 - a) The Goa Land Revenue (Insurance of Identification and Corresponding Certificate) Rules, 2018 Published vide Notification No. 26/24/2016-RD in the official Gazette, Series-I No. 44 dated 01.02.2018.
 - b) The Goa Land Revenue (Partition of Holdings) (Amendment) Rules, 2017 vide Notification No. 16.29.2016 - RD Published in the official Gazette, Series-I No. 41 dated 11.01.2018.
2. Shri Govind Gaude, the Hon. Minister for Arts & Culture laid the following Notifications/Orders on the Table of the House:
 1. Order No. DCS/ADCS/APPOINT/146/2017-18/74 dated 30/06/2017 published in the Official Gazette, Series-II No. 14 dated 14.06.2017.
 2. Order No. DCS/ADCS/APPOINT/146/2017-18/75 dated 30/06/2017 published in the Official Gazette, Series-II No. 14 dated 14.07.2017.
 3. Order No. DCS/ADCS/APPOINT/146/2017-18/76 dated 30/06/2017 published in the Official Gazette, Series-II No. 14 dated 14.07.2017.
 4. Order No. DCS/ADCS/APPOINT/146/2017-18/77 dated 30/06/2017 published in the Official Gazette, Series-II No. 14 dated 06.07.2017.
 5. Order No. DCS/ADCS/APPOINT/146/2017-18/78 dated 30/06/2017 published in the Official Gazette, Series-II No. 14 dated 06.07.2017.
 6. Order No. DCS/ADCS/APPOINT/146/2017-18/79 dated 30/06/2017 published in the Official Gazette, Series-II No. 14 dated 06.07.2017.

7. Notification No.11/14-7/87-CSD (VOL.II) /86 dated 13/07/2017 published in the Official Gazette Series-I No. 16 dated 20.07.2016.
8. Notification No. DCS/ENF/NFSA-GRM RULES/17-18 dated 08/09/2017 published in the Official Gazette, Series-I No. 24 dated 14/09/2017. Draft Rules.
9. Notification No. DCS/ENF/NFSA-GRM RULES/17-18/337 dated 20/11/2017 published in the Official Gazette, Series-I No. 34 dated 23/11/2017. Final Rules.
10. Notification No. DCS/S/Ker/PF/17-18/394 dated 20/11/2017 published in the Official Gazette, Series-I No. 34 dated 23/11/2017.
11. Notification No. DCS/S/Ker/PF/17-18/458 dated 20/12/2017 published in the Official Gazette, Series-I No. 39 dated 28/12/2017.
12. Notification No. DCS/ENF/NFSA/VCTL/17-18 dated 17/01/2018 published in the Official Gazette, Series-II No. 42 dated 18/01/2018.
13. Notification No. DCS/ENF/NFSA/GFSR-FPS-VC/2017-18/476 dated 17/01/2018 published in the Official Gazette, Series-II No. 42 dated 18/01/2018.
14. Notification No. DCS/Ker/PF/2017-18/510 dated 22/01/2018 published in the Official Gazette, Series-I No. 43 dated 25/01/2018.

4. CALLING ATTENTION MOTIONS

1. The Calling Attention, as regards the fear and anxiety in the minds of the Shack owners due to the delay in granting NOC/permission by the Department of Tourism and receipt of demolition notices by GCZMA. The steps the Government has taken/intends to take in the matter, was not taken up, since Shri Isidore Fernandes, MLA, the mover of the Motion, being absent in the House, the same could not be moved.

2. The subject matter of the Calling Attention, tabled by Shri Wilfred D' Sa, was as regards the fear and anxiety in the minds of the farmers due to non construction and the maintenance of Sluice gates and Bhandaras on time due to which saline water has entered the fields and which has destroyed the fertile agricultural land, leading to heavy losses to the farmers. The steps the Government has taken/intends to take in the matter.

Shri Wilfred D'Sa, MLA, sought clarifications.

Shri Vinoda Paliencar, the Hon. Minister for Water Resources replied to the Calling Attention Motion.

5. PRESENTATION OF THE ANNUAL FINANCIAL STATEMENT FOR THE YEAR 2018-2019

Shri Manohar Parrikar, the Hon.Chief Minister, presented the Annual Financial Statement for the year 2018-2019, to the House on the 22nd February, 2018.

6. PRESENTATION, DISCUSSION, VOTING AND PASSING OF 'VOTE ON ACCOUNT' FOR THE YEAR 2018-2019

The Vote on Account for the year 2018-2019 was presented, discussed, voted and passed and the corresponding – The Goa Appropriation (Vote on Account), Bill, 2018 was introduced, considered and passed by the House on the 22nd February, 2018.

7. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION (VOTE ON ACCOUNT) BILL, 2018

Sl. No.	Title of the Bill	Name of the Minister who moved the Motion for Introduction, Consideration and Passing of the Bill	Date of Introduction of the Bill	Date of Consideration and Passing of the Bill
1.	The Goa Appropriation (Vote on Account) Bill, 2018	Shri Manohar Parrikar, the Hon. Chief Minister	22.2.2018	22.2.2018

8. VALEDICTORY REMARKS BY THE HON.SPEAKER

Dr. Pramod Sawant, the Hon. Speaker, made valedictory remarks at the conclusion of the Session on the 22nd February, 2018.

9. CONCLUSION

The National Anthem was played in the Legislative Assembly Hall at the conclusion of the Session. The Fifth Session, 2018 of the Seventh Legislative Assembly of the State of Goa was adjourned *sine die* at the conclusion of the Session on the 22nd February, 2018 at 3 17 PM. The Fifth Session of the Seventh Legislative Assembly of the State of Goa was prorogued on the 8th March, 2018.

(The House was adjourned *sine die* at 3 17 PM on the 22nd February,2018.)

STATEMENT I

1. QUESTIONS

During the Session, 905 notices of Starred and 1,488 notices of Unstarred Questions were received, thus amounting to a total of 2,393 Questions. Out of the 905 Starred Questions which were received, 872 Starred Questions were admitted and 12 Starred Questions were replied orally. The replies to the rest of the 92 Starred and 322 Unstarred Questions were laid on the Table of the House.

Statistical information of Starred Questions of Fifth Session 2018										
	Questions received	Disallowed	Converted unstarred	consolidated	deleted	notices admitted	notices replied	notices laid on the Table	postponed to next session	transferred
Archives, Archaeology,museum	3	—	2	1	—	—	—	—	—	—
Agriculture	3	—	—	—	—	3	—	2	—	1
Airport	2	1	—	—	—	1	1	—	—	—
Animal Husbandry	2	—	—	—	—	2	—	2	—	—
Art & Culture	5	—	—	—	—	5	—	5	—	—
Craftsmens Training	4	—	—	—	—	4	—	4	—	—
Education	6	—	1	—	—	5	1	3	—	1
Election	—	—	—	—	—	—	—	—	—	—
Environment	5	—	—	—	1	4	1	3	—	—
Finance	6	—	1	—	—	5	—	5	—	—
Fisheries	1	—	—	—	—	1	—	1	—	—
Forests	2	—	—	—	—	2	—	2	—	—
Health	14	—	—	—	—	14	—	12	1	1
Home	7	1	—	1	—	5	1	4	—	—
Industries	8	—	1	—	—	7	—	7	—	—
Information Technology	4	—	—	—	1	3	—	3	—	—
Information & Publicity	3	—	1	1	—	1	—	—	1	—
Law	1	—	—	—	—	1	—	1	—	—

Labour	1	-	-	-	-	1	-	1	-	-
Mines	4	-	1	-	-	3	-	2	1	-
Personnel	3	-	2	-	-	1	-	1	-	-
Provedoria	-	-	-	-	-	-	-	-	-	-
Power	10	-	2	-	1	7	-	7	-	-
Panchayati Raj	2	-	-	-	-	2	-	2	-	-
Public works	22	-	4	1	2	15	-	14	-	1
Revenue	8	-	1	-	1	6	-	5	1	-
River navigation	1	-	1	-	-	-	-	-	-	-
Rural Development	3	-	-	-	-	3	1	2	-	-
Social Welfare	2	-	-	-	-	2	-	2	-	-
Sports	5	-	-	-	-	5	-	5	-	-
Tourism	1	-	-	-	-	1	-	1	-	-
Town & Country Planning	6	-	-	-	-	6	-	6	-	-
Transport	6	-	-	-	-	6	-	6	-	-
Urban Development	8	-	-	-	1	7	1	6	-	-
Vigilance	2	-	-	-	1	1	-	1	-	-
Water resources	10	-	-	-	-	10	3	6	-	1
Women & Child development	2	-	-	-	1	1	1	-	-	-
Total	905	2	12	4	9	872	16	92	4	5

STATEMENT NO.2

Statistical information of Unstarred Questions of Fifth Session 2018								
Departments	Questions received	Disallowed	Converted unstarred	consolidated	deleted	notices admitted	notices laid on the Table	postponed to next session
Archives,archaeology,museum	2	-	1	-	-	3	3	-
Agriculture	6	-	-	-	-	6	6	-
Art & Culture	17	1	-	-	2	14	14	-
Civil Supplies	1	-	-	-	-	1	1	-
Co-operation	1	-	-	-	-	1	1	-

Education	25	_	1	1	_	24	23	1
Environment	2	_	_	_	_	2	2	_
Finance	22	_	2	1	1	24	24	_
Forests	9	_	_	_	_	9	9	_
Gazetter	1	_	_	_	_	1	1	_
Health	32	_	_	1	2	31	29	2
Home	21	_	_	2	1	19	18	1
Housing Board	3	_	_	_	_	3	3	_
Industries	16	_	1	_	1	18	18	_
Information Technology	3	_	_	_	_	3	3	_
Information & Publicity	1	_	1	_	_	2	2	_
Law	5	_	1	_	_	5	4	1
Labour	3	1	1	_	_	3	3	_
Mines	7	_	2	_	_	8	7	1
Personnel	5	_	2	_	_	6	5	1
Provedoria	1	_	_	_	_	1	1	_
Printing & stationery	1	_	_	_	_	1	1	_
Power	28	_	4	_	_	30	28	2
Panchayati Raj	5	_	_	_	1	6	6	_
Public Grievances	2	_	_	_	1	3	3	_
Planning	1	_	_	_	_	1	1	_
Public works	68	3	3	4	2	65	64	1
River navigation	_	_	1	_	_	1	1	_
Revenue	20	_	2	5	_	16	15	1
Rural Development	3	1	_	_	_	2	2	_
Social Welfare	9	1	_	1	1	8	8	_
Sports	8	_	_	_	_	8	8	_
Tourism	11	_	_	_	1	12	12	_
Town & Country Planning	5	_	_	_	_	5	5	_
Transport	8	_	_	_	_	8	8	_
Urban Development	22	_	_	_	1	23	23	_
Vigilance	2	_	_	_	_	1	0	1
Water resources	6	_	_	_	_	6	6	_
Women & Child development	1	_	_	_	_	1	1	_
Total	1,488	7	22	15	14	872	322	12

STATEMENT NO. 3

3. BILLS ASSENTED

The Assent of the Hon. Governor of Goa to the following 5 Bills passed by the Goa

Legislative Assembly were reported by the Secretary, Legislature, on the 20th February, 2018:

1. The Goa Appropriation (No.4) Bill, 2017.
2. The Goa Agricultural Produce Marketing (Development and Regulation)(Amendment)Bill,2017.
3. The Goa Land Revenue Code (Amendment) Bill, 2017.
4. The Goa Town and Country Planning (Amendment) Bill, 2017.
5. The Goa Tax on Infrastructure (Amendment) Bill, 2017.

4. GOVERNMENT BILLS PASSED BY THE HOUSE

Sl. No	Title of the Bill	Name of the Minister who moved the Motion for Introduction, Consideration and Passing of the Bill	Date of Introduction of the Bill	Date of Consideration and Passing of the Bill
1.	The Goa Appropriation Bill, 2018 (Relating to the Supplementary Demands for Grants for the year 2017-2018(Third Batch)	Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D.	21.2.2018	21.2.2018
2.	The Goa Appropriation (Vote on Account) Bill, 2018	Shri Manohar Parrikar, the Hon. Chief Minister	22.2.2018	22.2.2018
